

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**IA 212 of 2020 in C.P.(I.B) No. 301/NCLT/AHM/2019**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2020**

Name of the Company: Inox Wind Infrastructure Services Ltd  
V/s  
Shethia Erectors & Material Handlers Ltd

Rule 11 of NCLT rules,2016

<b><u>S.NO.</u></b>	<b><u>NAME (CAPITAL LETTERS)</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
1.				
2.				

**ORDER**

Sr. Advocate, Mr. Rashesh Sanjanwala with Advocate, Ms. Gargi Vyas appeared on behalf of Non-Applicant/Org. Petitioner. Sr. Advocate, Mr. Navin Pahwa with Advocate, Mr. Pratik Thakkar appeared on behalf of Applicant.

In view of the order passed in C.P.(I.B.) No. 301/2019, the matter is adjourned.

List the matter on 09.12.2020

  
**MANORAMA KUMARI  
(MEMBER JUDICIAL)**

Dated this the 23rd day of October, 2020